

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 115**

**IN THE MATTER OF**  
**L & T Finance Limited**

**CP (IB) No. 158/Chd/Pb/2020**

**...Petitioner-Financial Creditor**

**Versus**

**Cosmas Pharmacia**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 09.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.07.2024.

Sd/-  
**Court Officer**